

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2644**  
ANSWERED ON 10.03.2021  
**PMKKKY**

† 2644. DR. MANOJ RAJORIA:

Will the Minister of MINES be pleased to state:

- (a) the number of people benefitted so far under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKY) along with the State-wise details thereof;
- (b) whether the silicosis-affected mine workers and their families have been included under the said scheme; and
- (c) if so, the total number of mine workers benefitted so far under the said scheme along with the State-wise details thereof?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a): Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) guidelines were circulated on 16.09.2015 by the Union Government with directions to State Governments to incorporate the same into the rules framed by them from DMF. Details of beneficiaries is not maintained centrally. However, data on beneficiaries as received from some States is given in Annexure.

(b) & (c): Section 9B of the MMDR Amendment Act, 2015 empowers the State Governments to make rules for composition and functions of District Mineral Foundation. Rajasthan and Andhra Pradesh has included silicosis-affected mine workers and their families under the scheme. As per information received, 13,666 silicosis affected mining workers in Rajasthan have been benefitted from the scheme.

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**Annexure referred to in reply to part (a) of Unstarred Question No – 2644**

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<b>Name of State</b>	<b>No. of beneficiaries</b>
Andhra Pradesh	37,23,638
Assam	46,471
Chhattisgarh	72,39,209
Jharkhand	42,62,131
Madhya Pradesh	5,10,42,104
Odisha	26,85,946
Rajasthan	29,50,031
Tamil Nadu	77,45,407

*Note: Data is as per information sent by State Governments*